

(c) to (e) Based on outcome and experience gained during the Phase-I of Faster Adoption and Manufacturing of (Hybrid and) Electric Vehicles in India (FAME India) Scheme and after having consultations with all stakeholders including Industry and Industry Associations, Department of Heavy Industry finalized and accordingly notified the Phase-II of FAME India Scheme on 08th March 2019, which is for a period of three years commencing from 1st April, 2019. Keeping impact of Electric Vehicles on reduction of fossil fuel and environmental pollution, this phase of scheme is mainly focused for public and shared transportation, except e2 wheelers, where privately owned 2Ws are also being supported through incentives.

New industries in rural areas

206. SHRI VIJAY PAL SINGH TOMAR:

SHRI HARNATH SINGH YADAV:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is planning to start and operate new industries in rural areas including State of Uttar Pradesh in order to generate employment;

(b) if so, the names of the States where the new industries are likely to be operated on pilot project basis; and

(c) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) to (c) Setting up of industry is a State subject and role of this Department/Ministry is confined to administering the CPSEs under its administrative control.

NTPC-BHEL project at Mannavaram, Chittoor

207. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether NTPC-BHEL Power Project Limited (NBPPL) at Mannavaram in Chittoor district of Andhra Pradesh has decided not to enter into the business of manufacturing facilities for Boiler, Turbine and Generator (BTG), which was its original business plan in 2010;

(b) if so, the details thereof; and

(c) if not, the details of its business plan and operational status regarding BTG?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) and (b) Yes, Sir. NTPC-BHEL Power Projects Private Limited (NBPPL), a Joint Venture Company (JVC) promoted by Bharat Heavy Electricals Ltd. (BHEL) and NTPC Ltd. with 50:50 equity participation having its manufacturing facilities at Mannavaram in Chittoor district of Andhra Pradesh, had prepared a business plan in April, 2010 comprising of two phases as follows:-

- **Phase-I:** EPC (Engineering, Procurement and Construction) and manufacturing facilities for Coal Handling Plant (CHP) and Ash Handling Plant (AHP).
- **Phase-II:** Manufacturing facilities for Boiler, Turbine and Generator (BTG).

Subsequently, the NBPPL Board in March, 2011 reviewed the business scenario and noted that in the interim many other players through formation of separate Joint Venture Companies (JVCs) in India had already entered in the field of manufacture of BTG equipment, and hence decided to focus on Phase-I only.

(c) Not Applicable in view of (a) and (b) above.

Guidelines for broadcasting sector

208. SHRI MD. NADIMUL HAQUE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has devised any new guidelines for the broadcasting sector;

(b) if so, the details thereof and reasons therefor; and

(c) whether the new guidelines for consumers are better than the previous guidelines?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR): (a) No Sir.

(b) and (c) Do not arise.

Curbing of surrogate advertisements

209. SHRI SYED NASIR HUSSAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government is going to curb the practice of surrogate advertising in the country;

(b) if so, the details thereof; and